

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2090
ANSWERED ON 20/12/2022

RASHTRIYA GRAM SWARAJ ABHIYAN

2090. SHRI SANGAM LAL GUPTA:
SHRI P.P. CHAUDHARY:
SHRI SURESH KUMAR KASHYAP:
DR. RAMAPATI RAM TRIPATHI:
SHRI BRIJBHUSHAN SHARAN SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the objectives of the Rashtriya Gram Swaraj Abhiyan (RGSA) and the details of beneficiaries of this programme;
- (b) the criteria of selecting the beneficiaries of the programme; and
- (c) the details of the implementation of the programme in Uttar Pradesh, Rajasthan, Himachal Pradesh, district-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (c) The Ministry of Panchayati Raj (MoPR) is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23. Main objective is capacitating Panchayati Raj institutions (PRIs) through imparting training to all the Elected Representatives (ERs) and other stakeholders to develop their governance capabilities to enable the Gram Panchayats to function effectively and to achieve Sustainable Development Goals through Localization at grassroot level. Under the scheme, funds are released to States, not to districts. Details of participants approved for training under the scheme to the States of Uttar Pradesh, Rajasthan and Himachal Pradesh during the year 2022-23 is as under:

States	Participants approved for training
Uttar Pradesh	268451
Rajasthan	438631
Himachal Pradesh	140057
